

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2256
ANSWERED ON 12.02.2026**

THERMAL POWER PLANT IN BHAGALPUR

†2256. SHRI AJAY KUMAR MANDAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Adani Power Limited has received approval from the State Government of Bihar for the proposed 2,400 MW ultra-supercritical thermal power plant in Bhagalpur-Pirpainti;**
- (b) if so, the details thereof; and**
- (c) the details of the ash-dyke, coal yard, water usage and air pollution control (charcoal/filters/FGD, etc.) for the proposed plant along with the details of employment opportunities to be generated for local population?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : The Govt. of Bihar has decided to develop the Pirpainti Thermal Power Plant, in Bhagalpur district of Bihar, through Tariff Based Competitive Bidding (TBCB) route. Accordingly, based on Tariff Based Bidding conducted by the Govt. of Bihar, M/s Adani Power Limited has been selected for the establishment of 2,400 MW (3 X 800 MW) thermal power project. Letter of Intent (LOI) was issued to M/s Adani Power Limited on 06.08.2025, however, the construction of the project has not yet commenced.

(c) : As informed by the Government of Bihar, M/s Adani Power Limited, the successful bidder, has been advised to obtain all statutory clearances and approvals and asked to submit detailed plans for ash dyke, coal yard, and related infrastructure as part of project implementation.

This project is expected to generate about 10,000-12,000 construction jobs and around 3,000 operational jobs. It will support industrial growth, enhance energy self-reliance, and provide reliable power to farmers and rural households.
